

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 343/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017


NAME OF THE PARTIES: M/s. Reliance Qualnet.com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Counsel Sidharth
Samantay a/w
Nirali Chopra
i/b Tunnarke
& Associates

Petitioner Company



COMMON ORDER

TCSP No. 342/230-232/NCLT/MB/MAH/2017

TCSP No. 343/230-232/NCLT/MB/MAH/2017

TCSP No. 344/230-232/NCLT/MB/MAH/2017

TCSP No. 345/230-232/NCLT/MB/MAH/2017

TCSP No. 346/230-232/NCLT/MB/MAH/2017

TCSP No. 347/230-232/NCLT/MB/MAH/2017

Petition allowed, vide separate Orders.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)